

ITEM NO.33

COURT NO.1

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition (Civil) No.669/2023

GOVERNMENT OF NCT OF DELHI

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(With IA No.122582/2023-STAY APPLICATION)

Date : 04-07-2023 This petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA

For Petitioner(s) Dr. Abhishek Manu Singhvi, Sr. Adv.
Mr. Shadan Farasat, AOR
Mr. Amit Bhandari, Adv.
Mr. Siddharth Seem, Adv.
Ms. Warisha Farasat, Adv.
Mr. Aman Naqvi, Adv.
Mr. Harshit Anand, Adv.
Ms. Natasha Maheshari, Adv.
Ms. Hrishika Jain, Adv.
Ms. Mreganka Kukreja, Adv.

For Respondent(s) Mr. Tushar Meththa, SG
Mr. Arkaj Kumar, Adv.
Mr. Kanu Agrawal, Adv.
Mr. Padmesh Mishra, Adv.
Mr. S.N. Terdal, AOR

Mr. Sanjay Jain, Sr. Adv.

**UPON hearing the counsel the Court made the following
O R D E R**

- 1 Issue notice.
- 2 Mr Tushar Mehta, Solicitor General appearing for the Union of India and Mr Sanjay Jain, senior counsel for the Lieutenant Governor (the fourth respondent) accept notice and waive service.
- 3 Since the constitutional validity of Section 45D of the Government of National Capital Territory of Delhi (Amendment) Ordinance 2023 has been called into question, notice shall also be served on the learned Attorney General for India.
- 4 Having regard to the urgency of the matter, the proceedings shall be listed for hearing and final disposal at this stage on 11 July 2023. Since a pure question of law is raised, liberty to the parties to file brief written submissions. In the event that any counter affidavit is to be filed, a copy shall be served on the petitioner by 10 July 2023.
- 5 Dr Abhishek Manu Singhvi, senior counsel appearing on behalf of the petitioner states that the administering of oath in pursuance of the notification of the Union Ministry of Home Affairs dated 21 June 2023 to the former Judge of the Allahabad High Court shall stand deferred presently.
- 6 List the Petition on 11 July 2023.

(CHETAN KUMAR)
A.R. - cum - P.S.

(SAROJ KUMARI GAUR)
Assistant Registrar